

ever, a complaint had been made by the hon'ble Member Shri Rashid Masood, and forwarded by another hon'ble Member, when Shri Rashid Masood was still in police custody, the Minister of Home Affairs would be asked to expedite the factual note.

श्री राम बिलास पासवान (हाजीपुर) : अध्यक्ष महोदय, कल 10 बजे के पहले मैंने एक पत्र लिख कर आपको दिया था। स्वामी इन्द्रवेश जी की गिरफ्तारी हुई। आपने बुलेटिन में दिया है, स्वामी इन्द्रवेश जी की 12 बजकर 15 मिनट पर गिरफ्तारी हुई, मैंने आपको पत्र लिखा कि 10 बजे रात तक उनको एक कप चाय तक नहीं दी गई ... +

MR. SPEAKER: This is not a point of order. Nothing should be recorded without my permission. You come with some motion under some rule. You cannot raise it in the House like this.

श्री मनी राम बागड़ी (हिमार्) : अध्यक्ष जी, मैंने आपको विश्वाधिकार क तीन नोटिस दिये हैं। श्री जयपाल कश्यप जी के बारे में तो मैं आपसे मिला भी था

MR. SPEAKER: It is under consideration. I have written for a factual note.

श्री मनी राम बागड़ी : आपसे बात हुई थी। आपने हमको जो इत्तला दी वह गिरफ्तारी की इत्तला थी लेकिन कल वे रिहा हो गए, उनकी रिहाई की इत्तला

अध्यक्ष महोदय : हाउम तो अब मीट हुआ है।

श्री मनी राम बागड़ी : आपने गिरफ्तारी की इत्तला हमको कब दी ?

अध्यक्ष महोदय : बुलेटिन में दे दिया है (व्यवधान)

श्री मनी राम बागड़ी : आपने पुलिस वालों को पुरस्कार दिया है। मैंने काम रोको प्रस्ताव दिया था, 12-15 औरतों को नंगा नचाया गया है। (व्यवधान)।

12.07 hrs.

PAPERS LAID ON THE TABLE

REVIEWS ON THE WORKING OF NATIONAL FEDERATION OF STATE COOPERATIVE BANKS LTD. BOMBAY FOR 1978-79, NATIONAL COUNCIL OF COOPERATIVE TRAINING, NEW DELHI FOR 1978-79, NATIONAL COOPERATIVE DEVELOPMENT CORPORATION FOR 1978-79, REVIEW ON AND ANNUAL REPORT OF NATIONAL COOPERATIVE LAND DEVELOPMENT BANKS LTD. BOMBAY FOR 1978-79 AND A STATEMENT FOR DELAY ETC. ETC.

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO): I beg to lay on the Table:

(1) A copy of the Review** (Hindi and English versions) by Government on the working of the National Federation of State Cooperative Banks Limited Bombay, for the year 1978-79. [Placed in Library. See No. LT-1063/80.]

(2) A copy of the Review*** (Hindi and English versions) by Government on the working of the National Council for Cooperative Training, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-1064/80.]

(3) A copy of the Review**** (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation for the year 1978-79. [Placed in Library. See No. LT-1065/80.]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Cooperative Land Development Banks Federation,

*Not recorded.

**Annual Report and accounts of the National Federation of State Cooperative Banks Limited, Bombay, for the year 1978-79 were laid on the Table on 28th March, 1980.

***Annual Report of the National Council for Cooperative Training, New Delhi, for the year 1978-79 was laid on the Table on 11th March, 1980.

****Annual Report of the National Cooperative Development Corporation for the year 1978-79 was laid on the Table on 17th March, 1980.

Bombay, for the year 1978-79 along with Audited Accounts.

(ii) Review (Hindi and English versions) by the Government on the working of Federation for the year 1978-79.

(iii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-1066/80.]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Agricultural Research, New Delhi, for the year 1977-78 Part II (Administration and Finance).

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Report. [Placed in Library. See No. LT-1067/80.]

(6) A copy each of the following papers (Hindi and English versions) under section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1976-77.

(ii) Annual Report of the Punjab Agro-Industries Corporation Limited, Chandigarh, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library. See No. LT-1068/80.]

AUDITED ACCOUNTS OF CENTRAL INSTITUTE OF HIGHER TIBETAN STUDIES FOR 1978-79, AUDITED ACCOUNTS OF NATIONAL BOOK TRUST, INDIA, NEW DELHI

FOR 1978-79 AND A STATEMENT FOR DELAY, ANNUAL REPORT OF REGIONAL ENGINEERING COLLEGE, ROURKELA FOR 1978-79.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
I beg to lay on the Table:

(1) A copy of the Audited Accounts (Hindi and English versions) of the Central Institute of Higher Tibetan Studies, Varanasi, for the year 1978-79. [Placed in Library. See No. LT-1069/80.]

(2) (i) A copy of the Audited Accounts (Hindi and English versions) of the National Book Trust, India, New Delhi, for the year 79.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (i) above. [Placed in Library. See No. LT-1070/80.]

(3) A copy of the Annual Report (Hindi*** version) of the Regional Engineering College Rourkela, for the year 1978-79. [Placed in Library. See No. LT-1071/80.]

MR. SPEAKER: Calling Attention Motion Shri Faleiro. (*Interruptions*).

SHRI JYOTIRMOY BOSU (Diamond Harbour): I gave a motion under rules 222 and 223 against the District Magistrate, Meerut, for not complying with the rules covering the arrest of Mr. Rasheed Masood. If he has apologised, you should read it out on the floor of the House. We will be generous to accept that apology. But it cannot be hushed up like that.

(*Interruptions*)

***English version of the Report was laid on the Table on 28th March, 1980.